

28

O.A. No. 440 of 2011

Suryakanta Pradhan.....Applicant
Vs
Union of India & Ors.....Respondents

Order dated:10.04.2012

CORAM:

Hon'ble Shri C.R. Mohapatra, Member (Admn.)
&
Hon'ble Shri A.K. Patnaik, Member (Judl.)

Heard Mr. B. Dash, Ld. Counsel for the applicant
and Mr. S.K. Ojha, Ld. Standing Counsel appearing for the
Respondent-Railways.

By filing a memo dated 10.04.2012, it is
submitted by Mr. Dash, Ld. Counsel for the applicant that the
applicant has already been transferred to his former post of
Loco pilot vide order dated 13.03.2012, and hence, there
remains nothing further to be adjudicated in this O.A.

In view of the above, the O.A. stands disposed
of.

Deepti
MEMBER (Judl.)

Chaitanya
MEMBER (Admn.)

55